

F. No. Std/SP-11/MilledFlour/2022/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 25th September, 2023

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 for keeping in abeyance the compliance of quality parameters 'Alcoholic acidity' and 'Total Dietary fibre' in Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta), Mixed millet flour and re-operationalization of the revised 'Moisture content' specifications for Mixed millet flour – reg.

Reference is drawn to the *Food Safety and Standards (Food Product Standards and Food Additives) First Amendment Regulation, 2021* notified on 4th March, 2021 prescribing standards for Bajra Flour (Pearl Millet Flour) and Jowar Flour (Sorghum Flour) and the *Food Safety & Standards (Food Product Standards and Food Additives) Fifth Amendment Regulations, 2021* notified on 15th November, 2021 prescribing standards for Multigrain flour (atta) and Mixed millet flour. Food Business Operators were required to comply with the provisions of these amendment regulations w.e.f. 01.01.2022 and 01.06.2022 respectively.

2. Further, *vide* direction dated 27.07.2022 and 15.02.2023 issued under Section 16(5) of Food Safety and Standards Act, 2006; the enforcement of following parameters were kept in abeyance till 31st December, 2022 and 30th June, 2023 respectively:

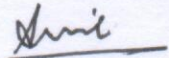
- a) 'Alcoholic acidity' for Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta) and Mixed millet flour;
- b) 'Total dietary fibre' for Mixed millet flour.

3. Also, maximum limit of the *Moisture content* in Mixed millet flour was revised to 13% and the same was operationalized with immediate effect under Section 18(2)(d) of the FSS Act *vide* direction dated 27.07.2022 and re-operationalized with effect from 27.01.2023 *vide* direction dated 15.02.2023.

4. As, data submitted by stakeholders is under examination, the date of enforcement of provisions ('Alcoholic acidity' and 'Total dietary fibre') in the direction dated 15.02.2023 is further extended for a period of 6 months i.e. till 31.12.2023 and the provision (*Moisture content*) in the direction dated 15.02.2023 is re-operationalized with effect from 27.07.2023.

5. This issues with the approval of the Competent Authority in exercise of the power vested under Sections 16(5) and 18(2)(d) of Food Safety and Standards Act, 2006.

Encl: Copy of directions dated 15.02.2023 & 27.07.2022



(Dr. Amit Sharma)
Director
Regulation and S&S Division
FSSAI, New Delhi

To:

1. ED(CS)-with a request to communicate to Food Safety Commissioners of all States/UTs and all Regional Directors, FSSAI
2. Director (TICD)-with a request to communicate to all Authorized Officers

Copy to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. Head (S&S)
4. Advisor (QA)
5. CITO, FSSAI-with a request to upload the direction on the FSSAI website

F. No. Std/SP-11/MilledFlour/2022/FSSAI
Food Safety and Standards Authority of India
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)
FDA Bhawan, Kotla Road, New Delhi-110002

The 15th February, 2023

Subject: Direction under Section 16(5) and 18(2)(d) of Food Safety and Standards Act, 2006 for keeping in abeyance the compliance of quality parameters 'Alcoholic acidity' and 'Total Dietary fibre' in Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta), Mixed millet flour and re-operationalization of the revised 'Moisture content' specifications for Mixed millet flour – reg.

Reference is drawn to the Food Safety and Standards (Food Product Standards and Food Additives) First Amendment Regulation, 2021 notified on 4th March, 2021 prescribing standards for Bajra Flour (Pearl Millet Flour) and Jowar Flour (Sorghum Flour) and the Food Safety & Standards (Food Product Standards and Food Additives) Fifth Amendment Regulations, 2021 notified on 15th November, 2021 prescribing standards for Multigrain flour (atta) and Mixed millet flour. Food Business Operators were required to comply with the provisions of these amendment regulations w.e.f. 01.01.2022 and 01.06.2022 respectively.

2. Further, vide direction dated 27.07.2022 issued under Section 16(5) of Food Safety and Standards Act, 2006; the enforcement of following parameters were kept in abeyance till 31st December, 2022:

- a) 'Alcoholic acidity' for Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta) and Mixed millet flour;
- b) 'Total dietary fibre' for Mixed millet flour.

3. Also, vide same direction dated 27.07.2022, maximum limit of the *Moisture content* in Mixed millet flour was revised to 13% and the same was operationalized with immediate effect under Section 18(2)(d) of the FSS Act.

4. As data submitted by stakeholders is under examination, the date of enforcement of provisions ('Alcoholic acidity' and 'Total dietary fibre') in the direction dated 27.07.2022 is further extended for a period of 6 months i.e. till 30.06.2023 and the provision (*Moisture content*) in the direction dated 27.07.2022 is re-operationalized with effect from 27.01.2023.

5. This issues with the approval of the Competent Authority in exercise of the powers vested under Sections 16(5) and 18(2)(d) of the *Food safety and Standards Act, 2006*.


(Dr. Harinder Singh Oberoi)
Advisor (Science & Standards)

To

1. All Food Safety Commissioners
2. All Authorized Officers, FSSAI
3. All Central Designated Officers, FSSAI

Copy to:

1. PPS to Chairperson, FSSAI
2. PPS to CEO, FSSAI
3. CITO, FSSAI- for uploading on the website

Std/SP-11/Milled Flour/2022/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Science & Standards Division)
FDA Bhawan, Kotla Road, New Delhi- 110002

The 27th July, 2022

Subject: Directions under 16(5) and 18(2) (d) of Food Safety and Standards Act, 2006 for keeping in abeyance the compliance of quality parameters 'Alcoholic acidity' and 'Total dietary fibre' in Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta), Mixed millet flour and operationalization of the revised 'Moisture content' specifications for Mixed millet flour-reg

Reference is drawn to the *Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2021* notified on 4th March, 2021 prescribing standards for Bajra Flour (Pearl Millet Flour) and Jowar Flour (Sorghum Flour), and the *Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2021* notified on 15th Nov, 2021 prescribing standards for Multigrain flour (atta) and Mixed millet flour. Food business operators were required to comply with the provisions of these amendment regulations w.e.f. 01.01.2022 and 01.06.2022, respectively.

2. Various representations have been received from stakeholders for reconsideration of the specified values in respect of the quality parameters, namely, 'Alcoholic acidity' in the standards of Bajra flour, Jowar Flour, Multigrain Atta and Mixed millet flour; and 'Total dietary fibre' and 'Moisture content' in the standards of Mixed millet flour.

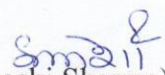
3. In this context, it has been decided to keep enforcement of the following parameter in abeyance till 31st December, 2022 :

(a) 'Alcoholic acidity' for Bajra Flour (Pearl Millet Flour), Jowar Flour (Sorghum Flour), Multigrain flour (atta), Mixed millet flour;

(b) 'Total dietary fibre' for Mixed Millet Flour.

4. Further, it has also been decided to revise the maximum limit of the moisture content in Mixed millet flour from '11%' to '13%', and operationalise the same with immediate effect under section 18(2)(d) of the FSS Act.

5. This issue with the approval of the Competent Authority in exercise of the power vested under Sections 16(5) and 18(2)(d) of Food Safety and Standards Act, 2006.


(Inoshi Sharma)
Executive Director (CS)

To

1. All Food Safety Commissioners